

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 8th March , 2010.**

CANAL BASED WATER SCHEME

- *1.** **SH. ANIL VIJ, M.L.A. :** Will the Public Health Engineering Minister be pleased to state whether it is a fact that the Canal based Water Supply scheme of Ambala Cantt, started in 2001 has not yet been completed ; If, so, the reason thereof togetherwith the time by which the scheme will be completed?

OVER LOADED SUB-STATIONS

- *10.** **SH. RAM PAL MAJRA, M.L.A. :** Will the Power Minister be pleased to state :-
- (a) the details of the over loaded Sub-Stations in the State togetherwith the steps taken for the smooth supply of electricity from the over loaded Sub-Stations; and
- (b) whether there is any proposal under consideration of the Govt. to upgrade the Sub-Stations of Kalayat, Kheri Sherkhana and Balu?

SHIFTING OF VILLAGE KHUKHRANA

- *16.** **SH. KRISHAN LAL PANWAR, M.L.A. :** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to shift village Khukhrana, District Panipat to any other place ; if so, the time by which the said village is likely to be shifted?

CONSTRUCTION OF OVER BRIDGE

- *35.** **DR. HARI CHAND MIDDHA, M.L.A. :** Will the P.W.D. (B&R) Minister be pleased to state whether the tender have been invited for the construction of Railway over bridge on Hansi road; if not, the time by which the tenders are likely to be invited ?

BRIDGES ON YAMUNA RIVER

***36. SH. KRISHAN PAL GURJAR, M.L.A. :** Will the Irrigation Minister be pleased to state :-

- (a) the number of temporary bridges constructed on the Yamuna River between Faridabad and Palwal and whether any permission had been obtained from the concerned department for the construction of these bridges; if not, what legal action has been taken against the persons who have carried out such constructions; and
- (b) whether any illegal recovery is being made on the above said bridges ?

EQUAL OLD AGE PENSION

***62. COL. RAGHBIR SINGH, M.L.A. :** Will the Social Justice & Empowerment Minister be pleased to state whether there is any proposal under consideration of the Government to grant equal amount of pension to all the old persons; if so, the time by which it is likely to be implemented ?

LINK ROAD TO VILLAGE BHALAHI

***71. SH. ASHOK KUMAR ARORA, M.L.A. :** Will the P.W.D. (B&R) Minister be pleased to state whether there is any proposal under consideration of the Govt. to link village Bhalahi of Thanesar Block of District Kurukshetra with road; if so, the time by which this village is likely to be linked ?

GURGAON CANAL

***100. SH. AFTAB AHMED, M.L.A. :** Will the Irrigation Minister be pleased to state:-

- (a) whether the present system of Gurgaon canal is serving the irrigation needs to the full satisfaction of the people of Mewat district;
- (b) if so, how much water has been supplied with this system during the irrigation years of 2007-2008,2008-2009,2009 upto 2010;
- (c) the details of total area covered village wise; and
- (d) whether the stipulated share of water for this area is being supplied or not ?

DELIVERY HUTS

***78. DR. ASHOK KASHYAP, M.L.A. :** Will the Health Minister be pleased to state:-

- (a) the total number of deliveries that have taken place in the areas covered by the 'delivery huts' since the inception of the scheme;
- (b) the number of safe deliveries that have taken place in the state from the inception of this Scheme till January 2010 togetherwith the number of causalities, if any; and
- (c) the steps taken by the Government to ensure 24x7 service for safe deliveries in the State ?

SEWERAGE SYSTEM IN BHIWANI

***49. SMT. KIRAN CHOUDHRY, M.L.A. :** Will the Public Health Engineering Minister be pleased to state:-

- (a) whether funds have been sanctioned for execution of sewerage system in Bhiwani city ?
- (b) whether equipments & machinery in this regard has been purchased for Bhiwani District; and
- (c) if so, the time by which the execution of aforesaid sewerage system is likely to be completed ?

PENALTY ON CONTRACTOR

***81. SH. AJAY SINGH CHAUTALA, M.L.A. :** Will the Power Minister be pleased to state:-

- (a) whether HPGCL, the owner of the Deenbandhu Chotu Ram Thermal Power Plant, Yamunanagar has imposed penalties on the contractor for not adhering to the time frame according to the terms and conditions of the contract ;
- (b) if so, the time of imposing the penalty and quantum of the penalty imposed and if not, the reasons thereof; and
- (c) whether it is a fact that the two units of 300 MW each though projected to be completed in 2008, had not been completed till mid 2009, if so; the reasons thereof?

LINE LOSSES

***88. SH. SHER SINGH BARSHAMI, M.L.A. :** Will the Power Minister be pleased to state the districtwise distribution losses suffered by Power Utilities togetherwith the steps being taken by the Power Utilities to reduce the line losses ?

GOVT POLYTECHNIC AT VILLAGE DHAMALWAS

***107. SH. RAMESHWAR DAYAL, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) whether it is a fact that the foundation stone of Govt. Polytechnic was laid in village Dhamalwas falling in Bawal Constituency in the year 1995; and
- (b) whether there is any proposal under consideration of the department to construct the building and start the Polytechnic during the next financial year?

MODERN BUS STAND AT KARNAL

***123. SMT. SUMITA SINGH, M.L.A. :** Will the Transport Minister be pleased to state the status of the scheme for the construction of the Modern

Bus Stand at Karnal togetherwith the time by which the construction work is likely to be started thereon?

REPAIR OF ROADS

***118. SH. KALI RAM, M.L.A. :** Will the PWD (B&R) Minister be pleased to state the total amount incurred on the repair of roads in the Safidon Constituency during the period from the year 2005 to 2009 togetherwith the names of the roads which have been repaired ?

OPENING OF SCHOOLS

***113. SH. PRADEEP CHAUDHARY, M.L.A. :** Will the Education Minister be pleased to state :-

- (a) whether it is fact that there is no primary school in a number of villages in Panchkula District; if so , the details thereof
- (b) whether there is any proposal to open Primary Schools in the following villages :
 - (i) village Vas Taprian of panchayat Nawannagar in Pinjore Block;
 - (ii) village Lehrondi of panchayat Madawala in Pinjore Block;
 - (iii) village Sotwala of panchayat Nanakpur in Pinjore Block;
 - (iv) village Toran and village Dharari in Pinjore Block;
 - (v) village Rauwala, village Nala in Pinjore Block;
 - (vi) village Brat of Bhoj Kudana in Morni Block; and
 - (vii) a common School for villages Patiye ki Bhur and Mohaliwala of Bhojranpura in Morni Block ?

ROYALTY TO FARMERS

***25. SH. SAMPAT SINGH, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) whether there is any policy of Haryana Government to give royalty to the farmers whose land is acquired by the Government; if so, the details thereof; and
- (b) the total amount of royalty paid to the farmers and the number of beneficiaries till today ?

GOVERNMENT COLLEGE UNDER CENTRAL SCHEME

***144. SH. CHARANJEET SINGH, M.L.A. :** Will the Education Minister be pleased to state :-

- (a) whether it is a fact that a Government college was sanctioned under the central scheme in village Taruana of Distt Sirsa; if so, the reasons for which no further action has been taken so far; and
- (b) whether the site of the abovesaid college has been changed; if so, the reason thereof ?

SETTING UP HUMAN RIGHTS COMMISSION

***2. SH. ANIL VIJ, M.L.A. :** Will the Chief Minister be pleased to state :-
SH. KRISHAN PALGURJAR, MLA :

- (a) Whether there is any proposal under consideration of the Government to set up a Human Rights Commission for Haryana State; and
- (b) if so, the time by which the said Commission is likely to be set up?

MODEL VILLAGES

***80. SH. PARMINDER SINGH DHULL, M.L.A. :** Will the Chief Minister be pleased to state:-

- (a) the districtwise total number of villages declared as model villages by the state Govt. during the period from 1-4-2005 to till date; and
- (b) the details of criteria adopted for identifying the said model villages ?

Chandigarh:
The 2nd March, 2010

SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha